IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 201
(IB)-77/ALD/2017

IN THE MATTER OF:

IDBI Bank ..... Applicant/petitioner

Vs.

Jaypee Infratech Ltd. ..... Respondent

In the matter of IA-2836 (PB)/2021

Under Section 30(6) r/w Section 31 and 60 (5) of IBC, 2016 r/w Regulation 39 (4) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Mr. Anuj Jain
IRP for M/s. Jaypee Infratech Limited ...Applicant

Vs.

(a) M/s. Suraksha Realty Limited ...Respondent No. 1
(b) M/s. Lakshdeep Investments and Finance Private Limited .... Respondent No. 2

In the matter of IA-631(PB)/2022

Under Rule 11 of NCLT Rules, 2016

Mr. Anuj Jain
IRP for M/s. Jaypee Infratech Limited ...Applicant

Vs.

M/s. Jaiprakash Associates Limited ...Respondent

In the matter of IA-3306(PB)/2021

Under Section 60 (5) of IBC, 2016
Yamuna Expressway Industrial Development Authority ... Applicant

Vs.

1. Mr. Anuj Jain
   IRP for M/s. JaypeeInfratech Limited ...Respondent No. 1
2. M/s. Suraksha Realty Limited ...Respondent No. 2
3. M/s. Lakshdeep Investments and Finance Private Limited ...Respondent No. 3

In the matter of IA-3457(PB)/2021

Under Section 60 (5) of IBC, 2016

ICICI Bank Limited ...Applicant

Vs.

1. Mr.Anuj Jain
   IRP for M/s. JaypeeInfratech Limited ...Respondent No. 1
2. M/s. Suraksha Realty Limited ...Respondent No. 2
3. M/s. Lakshdeep Investments and Finance Private Limited ...Respondent No. 3

In the matter of IA-4858(PB)/2021
Under Section 60 (5) of IBC, 2016

Bank of Baroda ...Applicant

Vs.

1. Mr.Anuj Jain
   IRP for M/s. Jaypee Infratech Limited ...Respondent No. 1
2. M/s. Jaypee Healthcare Limited ...Respondent No. 2
3. Yes Bank Limited ... Respondent No. 3
4. M/s. Suraksha Realty Limited ...Respondent No. 4
5. M/s. Lakshdeep Investments
   and Finance Private Limited ...Respondent No. 5
6. IDBI Bank Ltd. ...Respondent No.6

In the matter of IA-2593(PB)/2021
Under 11 of NCLT Rules, 2016
M/s. Jaypee Infratech Limited
Through its IRP Mr. Anuj Jain ...Applicant

Vs.

M/s. Jaiprakash Associates Limited ...Respondent

In the matter of IA-3481(PB)/2021
Under Section 60 (5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

1. M/s. Suraksha Realty Limited ...Applicant No. 1
2. M/s. Lakshdeep Investments
   and Finance Private Limited ...Applicant No. 2

Vs.

1. Mr.Anuj Jain
   IRP for M/s. JaypeeInfratech Limited ...Respondent No. 1
2. M/s. Jaiprakash Associates Limited ... Respondent No. 2

In the matter of IA-3033(PB)/2022
Under Section 60 (5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

M/s. Deshwal Contractor ...Applicant

Vs

M/s. Jaypee Infratech Limited .... Respondent

In the matter of IA-3311(PB)/2022
Under Section 60 (5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

Mr. Indranil Chaterjee .... Applicant

Vs

Mr. Anuj Jain
IRP M/s. Jaypee Infratech Limited .... Respondent No. 1
M/s Jaypee Infratech Limited .... Respondent No. 2

In the matter of IA-2521(PB)/2022
Under Section 60 (5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

Mrs. Nina Sahani & ors. .... Applicant

Vs

M/s Jaypee Infratech Limited .... Respondent

In the matter of IA-4391/2022
Under Section 60 (5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

JIL Real Estate Allottees Welfare Society ... Applicant

v.

Mr. Anuj Jai Interim Resolution Professional & Ors. ... Respondent

In the matter of IA-1429(PB)/2020
Under Section 60 (5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

Chitralee Goswami .... Applicant

Order delivered on 14.09.2022

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. L. N. GUPTA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhinav Vasisht Sr. Adv. Mr. Divyam Aggarwal, Mr. Aniket, Ms. Priya Singh, Advs in IA 3306/2021

For the IRP : Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Ruchi Goyal, Advs. for IRP of JIL along with Mr. Anuj Jain, IRP in person

For Respondent : Mr Arvind Nayyar, Sr. Adv. Ms.Eshna Kumar, Mr. Aditya Maheshwari, Mr.Akshay Joshi and Mr. Sagar Bansal, Advs.Advs for SRA Surakhsa Group

For JAL Mr. Krishnan Venugopal, Sr. Adv. with Mr. Vishal Gupta, Mr. Divyanshu Gupta & Dheeresh Dwivedi, Advs. for JAL

For Suraksha : Mr. UK Chaudhary, Sr. Adv. Ms. Eshna Kumar, Mr. Aditya Maheshwari, Mansumyer Singh, Mr. Sagar Bansal, Advs. Mr. Vierat K. Anand, Ms. Srishty Kaur, Mr. Kumar Shashank, Mr. Harish Naddar, Mr. Vikalp Singh, Ms. Srishta Bajpai, Advs. (SRA)

For the YEIDA : Mr. Aniket Aggarwal, Mr. Divyam Aggarwal, Mr. Amar Gupta Advs.

For the IDBI : Mr. Bishwajit Dubey Mr. Namata Sadhnani,
Ms. Varsha Sharma, Advocates

For the ICICI : Ms. Misha, Mahima Sareen, Nikhil Mathur, Advs. 3457/21

For BoB : Mr. Soughat Singh, Mr. Manoj Kumar.
Mr. V. R. Gaayathri Hansasa, Advs. in 4858/2021

For Home Buyers : Mr. Shoeb Alam and Mr. Nakul Gandhi, Advocates

ORDER

Case listed as per the directions of the Hon'ble Supreme Court.

Heard, Learned Senior Counsel Mr. U. K. Choudhary, for M/s Suraksha Reality Ltd. and also heard Ld. Counsel Mr. Bishwajit Dubey, for IDBI.

At request of all the Ld. Counsels, list the matter in continuation at 10:30 AM on 20.09.2022.

IA-2836/2021, IA-3033/2022, IA-3311/2022, IA-2521/2022, IA-631/2022, IA-3306/2021, IA-3457/2021, IA-4858/2021, IA-2593/2021, IA-3481/2021, IA-1429/2020, IA-4391/2022.

List all the application on 20.09.2022 at 10:30 AM.

Sd

(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd

(L. N. GUPTA)
MEMBER (TECHNICAL)

Dipak – 05.09.2022